

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1445/(MAH)/2017

CORAM:

Present:

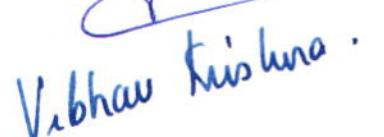
SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Dipak G. Mehta & Anr.  
 V/s.  
 Radius & Deserve Builders LLP.

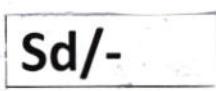
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Ishailesh Dalal	Advocate	
	Vibhav Krishna (Tuncis Consillis)	Advocate for Respondent	

ORDER

CP No.1445/I&BP/NCLT/MB/MAH/2017

For the parties have reported that Settlement is in progress, at their request,  
 list this matter on 21.11.2017.

 Sd/-

V. NALLASENAPATHY  
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)